DEVELOPMENT (SHRI B. S. MURTHY): (a) The work relating to the management of properties in the various Rehabilitation colonies in Delhi and New Delhi was transferred from the Office of the Regional Settlement Commissioner, New Delhi to the Land and Development Office in 1962. Several posts were created for this work in the Land and Development Office in 1962-63, and persons from the Offices of Chief Settlement Commissioner, New Delhi, Regional Settlement Commissioner, New Delhi, and Regional Settlement Commissioner, Tullundur were appointed to man these posts.

Written Answers

(b) The requisite information is detailed below: -

Category				N	imher of persons
Assistant Settlement Commissioner					1
Assistant Accou	nts O	fficer			1
O. S. D	,				1
Managing Offic	er				4
Assistant Manag		Officer			3
Superintendent	, ,				5
Accountant		Ċ		•	2
Assistant .	:		•	•	1
U. D. C	•	•	•	•	25
Stenographer	•	•	•	•	1
Field Inspector	•	•	*	•	2
	•		•	•	
L. D. C			٠		46
Overseer .					3
Daftry .					2
Peon					15
			TOTAL		112

(c) to (e) The question of fixation inter-se seniority of the persons mentioned above the old vis-a-vis staff of the Land and Development Office is still under the consideration of the Government of India.

VIGILANCE CASES AGAINST EMPLOYEES OF C.P.W.D.

596. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN

DEVELOPMENT be pleased to state:

- (a) the number of vigilance cases against the employees of C.P.W.D. and Land and Development Office, New Dellri that are pending for the last live years; and
 - (b) if so, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) The information is being collected and will be laid on the Table of the House.

CONSTRUCTION OF CHEAP HOUSES IN DELHI

- 397. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND **FAMILY PLANNING** AND HOUSING AND WORKS, **URBAN** DEVELOPMENT be pleased state:
- (a) whether Government have decided to construct cheap houses in Delhi on the lines suggested by Shri G. D. Naidu of Coimbatore; and
- (b) if so, the nature of action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No.

(b) Does not arise.

ALLOTMENT OF SHOPS ON JANPATH, NEW DELHI

398. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND **FAMILY PLANNING** AND WORKS. HOUSING AND URBAN DEVELOPMENT be pleased state:

(a) whether any decision with regard to the criteria for the allotment